

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF LAND RESOURCES**

**LOK SABHA  
UNSTARRED QUESTION No. 1695  
TO BE ANSWERED ON 10.02.2026**

**'Land and Revenue Issue'**

**1695. Shri Maddila Gurumoorthy:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

(a) whether the Government proposes to establish a \*National Revenue Grievance Redressal Portal\* to provide a uniform, transparent and time-bound mechanism for citizens to lodge and resolve revenue-related complaints online; and

(b) if so, the details of the proposed framework including integration with State land records, timelines for resolution and measures to ensure accountability of revenue officials to reduce litigation and improve ease of Governance in rural and urban areas?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(Dr. CHANDRA SEKHAR PEMMASANI)**

- (a) No sir.  
(b) Does not arise.

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